

(c) Number of touts apprehended and number of transferred tickets detected during the last three years throughout the country are as under:

<i>Year</i>	<i>Touts</i>	<i>Transferred Tickets</i>
1989	2335	4325
1990	2927	7036
1991	2269	9153
1992 (up to May '92)	983	2796

The persons found involved in the sale of railway tickets reserved in fictitious names are sent for trial/conviction by the courts.

(d) Surprise checks and raids are conducted by the Vigilance organisations of all zonal Railways including Vigilance (Special Squad), Railways Board, throughout the country. These checks are being intensified to curb the activities of touts and also to educate the travelling public.

- (ii) Under the Railway Act, 1989, the punishment for touts who illegally purchase tickets in fictitious names and later on sell the same to other persons, has been substantially increased.
- (iii) Public are educated through Press, T.V., Posters, etc. not to buy tickets from unauthorised persons.
- (iv) Special concerted drivers to check malpractices in the reservation of tickets are undertaken at least twice a year during summer rush and during Durga Pooja/Dussehra/Deewali periods.

Ozone Hole theory

986. DR. R. MALLU:
SHRI BASUDE-
BACHARIA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Ozone Hole Theory has been recently challenged in "The holes in the Ozone scare", a book released at Rio;

(b) if so, the details thereof;

(c) whether Indian researchers and activities have done any original and independent studies on the subject; and

(d) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Details of the Book titled "The Holes in the Ozone Scare" have not been made available.

(c) and (d). Indian scientists and researchers in the Indian meteorological Department and in the Council of Scientific and

Industrial Research have been conducting observations and measurement of Ozone for several years. These indicate that there has been no significant change in the Ozone over India.

**Assistance to States under national
Cancer Control Programme**

987. SHRI K.P. REDDAIAH YADAV:
Will the Minister of HEALTH AND FAMILY
WELFARE be pleased to state:

(a) whether the Union government provide financial assistance to the State Gov-

ernment/Institutions under National Cancer Control Programme; and

(b) if so, the details thereof indicating the amount provided during 1990-91, 1991-92; State-wise?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (SHRIMATI D.K. THARA DEVI
SIDDHARTHA): (a) Yes, Sir.

(b) A statement indicating the financial assistance provided under National Cancer Control Programme during the years 1990-91 and 1991-92, State-wise is enclosed as Annexure.